

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

Appeal No. 861/KB/2018

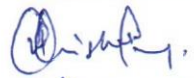
Present: Hon'ble Member (J), Shri Jinan K.R.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 8th OCTOBER, 2018, 10:30 A.M.

Name of the Company		Shree Krishna Mushrooms Pvt. Ltd. -Vs- ROC, Orissa	
Under Section		252(3)	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

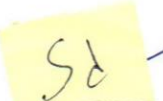
1. CS. ABHISHEK KUMAR PANDAY

COMPANY


 08th Oct. 2018

ORDER

Ld. Pr. CS appearing for the appellant has sought permission to withdraw the appeal with liberty to file afresh appeal. Liberty is granted. Appeal is disposed of as withdrawn.


 (Jinan K.R.)
 Member (J)